

प्रदान नहीं करती रही है। क्या मैं जान सकता हूँ कि विभिन्न राज्यों के प्रायुर्वेद कालिजो से जो विद्यार्थी पास हो कर निकलते हैं उन को नौकरी देने का केन्द्रीय सरकार के पास कौन सा साधन है और क्या केन्द्रीय सरकार ने उन को अपने यहाँ केन्द्रीय नौकरी में रखा है ?

श्री करभरकर . यह विषय खास तौर से राज्य सरकारों के क्षेत्र में आता है। मुझे मालूम है कि राज्य सरकारें अपने यहाँ के प्रायुर्वेदक अस्पतालों में इन को नियुक्त करती हैं।

Grand Trunk Express

*163. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to replace the air-conditioned coach in the Grand Trunk Express between New Delhi and Madras by a third class bogie in view of the De Luxe train; and

(b) if so, the date from which this will be made effective?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No

(b) Does not arise

Shri T. B. Vittal Rao: May I know if the full capacity of the air-conditioned coaches both in the G.T. Express and De-Luxe trains is fully utilised?

Shri Shahnawaz Khan: It is not fully utilised

Shri T. B. Vittal Rao: In view of the fact

Mr. Speaker: The hon Member may argue it out in the Railway Budget

Shri B. S. Murthy: We want to know whether the Government is going to consider the question whether at least on those days when the De-Luxe train runs, the air-conditioned coach in the G.T. Express could be detached

Shri Shahnawaz Khan: That is the arrangement that we have made. On days when air-conditioned accommodation is available, in the De-Luxe janata train, we do not put in an air-conditioned coach in the G.T. Express. Instead, we put in a third class coach.

Sugar Factories

*164. { **Shri Vasudevan Nair:**
Shri Punnoose:
Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of new sugar factories proposed to be started during the Second Five Year Plan;

(b) the location of these factories; and

(c) whether there are any proposals for starting sugar factories in Kerala?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b) 50 new sugar factories have been licensed for establishment during the Second Five Year Plan. A statement showing the names and locations of these factories is placed on the Table of Lok Sabha [See Appendix I, annexure No 51]

(c) No

Shri Basumatari: May I know whether there is any proposal to start a sugar factory in the State of Assam and if so, the progress thereof?

Shri A. M. Thomas: For Assam, there is a proposal to start one in the co-operative sector

Shri Vasudevan Nair: I would like to know whether licences issued for co-operative sugar mills are also included in this list

Shri A. M. Thomas: In fact, out of the 50 licences that we have issued, 37 are for co-operative societies.

Shri Vasudevan Nair: If there is a fresh application for licence, will Government consider it favourably?

Shri A. M. Thomas: If there is any revocation of any licence already granted, we would certainly consider grant of licence to co-operative societies

Shrimati Tarkeshwari Sinha: May I know whether it has come to the notice of the Government that the co-operative societies through which it was the policy of the Government to open sugar factories have ordered machinery in foreign markets and their licences have now been cancelled? May I know how many such cases are now before the Government?

The Minister of Food and Agriculture (Shri A. P. Jain): Out of the 24 co-operative sugar factories, where cases were under consideration some time ago, 12 sugar factories have entered into some sort of contract for the import of machinery. I believe those contracts are going to be honoured, but of the remaining 12 factories none have entered into any contract and it is difficult to say whether they will be allowed to import machinery in the near future on account of the difficult foreign exchange position.

Shri Dasappa: May I know whether these co-operative societies which have been granted licences have been making satisfactory progress in so far as the collection of shares is concerned?

Shri A. P. Jain: Yes, most of them

Shri T. B. Vittal Rao: Are these 50 units to be brand new or do they include some of the factories that are to be shifted from Bihar and UP to the South?

Shri A. M. Thomas: There is no such proposal.

Mr. Speaker: What is the answer?

Shri A. P. Jain: These licences are for putting up new factories.

पंडित झा० ना० तिवारी: क्या गवर्नमेंट को ज्ञात है कि बिहार गवर्नमेंट ने दो को-ऑपरेटिव शगर फैक्टरीज की माग की थी

और बहा के चीफ़ मिनिस्टर ने नेशनल डेवेलपमेंट काउंसिल में भी यह माग दोहराई थी? यदि हाँ, तो क्या वह माग मजूर की गई या नहीं?

श्री अ० प्र० जैन: एक मजूर की गई है और दूसरी का न किसी ने पैसा इकट्ठा किया और न ही काम किया।

Shri Viswanatha Reddy: Just now the hon Minister said that out of the 24 factories, 12 have entered into some sort of contract for the import of machinery and these will be honoured. What about the rest of the sugar factories which have not yet entered into contracts?

Shri A. P. Jain: The position is that the foreign exchange position of the Government of India is very tight, and if there is no foreign exchange available, well, machinery cannot be imported.

Shri Bibhuti Mishra rose—

Mr. Speaker: Hon Members who have tabled questions must rise one after the other. If they do not rise in their seats and wait till the end, I cannot go on allowing them an opportunity.

श्री बिभूति मिश्र: अध्यक्ष महोदय, मैं कई बार आप की आई को कैच करने के लिये खड़ा हुआ, लेकिन मुझे इस का सौभाग्य प्राप्त नहीं हुआ।

मैं जानना चाहता हूँ कि जा पचास फैक्टरीज लगाई जा रही हैं, उन के स्थान के सम्बन्ध में निर्णय केन्द्रीय सरकार करती है या प्रांतीय सरकार।

श्री अ० प्र० जैन: इंडस्ट्रीज डेवेलपमेंट एंड रेगुलेशन एक्ट के नीचे एक कमेटी बनी हुई है। वह इस बात की जाच पड़ताल करती है कि कौन सा स्थान उपयुक्त है और उसी के मुताबिक फिर प्रमल होता है।

X-Ray Units for Railways

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*165. { Shri Warrior:
Shri Kunhan:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railways have placed orders for a large number of X-Ray Units;

(b) if so, their number and the probable requirements during the current year and the next year; and

(c) whether these X-Ray Units are proposed to be imported or locally manufactured?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes

(b) Total Number	31
During 1957-58	15
During 1958-59	16

(c) Proposed to be imported since locally manufactured good quality X-Ray machines are not available in the country

Shri Warrior: What will the amount of foreign exchange be involved in this transaction?

Shri Shahnawaz Khan: I am sorry to say I do not have the figures with me just now I could give him later on

Shri A. C. Guha: Is it not true that at least one factory in India has been manufacturing fairly good X-Ray units? In view of the present foreign exchange position, why have all the orders been placed with foreign firms, and why has Government not thought it proper to utilise the local product?

Shri Shahnawaz Khan: We want to get the best type of X-Ray machines. The hon Member knows we cannot take any chances with machines like this

Shri A. C. Guha: Is it not true that it has been brought to the notice of the Railway Ministry that there is an Indian manufacturer, that the units manufactured by that company were

examined by Government experts and found to be fairly good, and that their units have been in use in a number of hospitals?

Shri Shahnawaz Khan: We will certainly look into it. If they are good, we will place orders with them when we require more

Shri Ranga: What is the practice of Government when they want to place these orders? Is there any Cabinet sub-committee or anything like it to screen these orders in order to see whether they could not be obtained in this country efficiently and properly?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I can only say there is no Cabinet Committee to consider this. Naturally, Government's policy is to obtain goods in India, even if they are more costly, provided they are good enough for the purpose, but obviously a Cabinet Committee cannot consider every purchase

Shri A. C. Guha: Is it not a fact that the cost of the Indian machine is fairly less than that of the imported one, and is it not true that a number of hospitals in India have been using this Indian manufactured X-Ray unit?

Shri Shahnawaz Khan: I require notice for that I am unable to say

Shri Thirumala Rao: Are the machines manufactured by the Indian concern certified by the Indian Standards Institution as fit to be taken by our hospitals?

Shri A. C. Guha: I hope the Government will look into the matter and see that the Indian manufacturing unit is properly utilised in the service of the nation

Shri Jawaharlal Nehru: Certainly

Mr. Speaker: That is the object of the question

The Minister of Commerce and Industry (Shri Morarji Desai): We have ceased importing these things. So, there will be no question of the Railway Ministry buying

Shri Tyagi: May I inform the House that there is a screening committee already which looks into these cases?

Price of Sugar

*166. { ⁺
Shri H. C. Mathur.
Shri Assar:

Will the Minister of Food and Agriculture be pleased to state

(a) the price of sugar (i) in wholesale market and (ii) in retail market before the announcement of fresh excise duty,

(b) what are the present rates, and

(c) the steps taken or proposed to be taken to keep the prices at a reasonable level?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (c) A statement containing the required information is laid on the Table of Lok Sabha [See Appendix I, annexure No 52]

Shri H. C. Mathur. It is obvious from the statement that there has been a general rise of Rs 6 per maund. May I know if the Government considers it to be justified, or are they taking any steps to bring down the prices and if so to what level?

Shri A. M. Thomas. We have been taking steps. There has been some increase, not exactly to the extent of the increase in the excise duty. The Government are taking steps. The Reserve Bank has now tightened up its restrictions in the matter of advances. A circular has been issued on June 29, 1957 to all Scheduled and the three State-associated banks requiring them to raise the margin against sugar by 10 per cent subject to a minimum of 35 per cent.

Shri H. C. Mathur. My question has not been fully answered.

The Minister of Food and Agriculture (Shri A. P. Jain). This apparent

rise of Rs 6 per maund includes Rs 4-2-0 per maund on account of excise duty.

Shri Bishwanath Roy: In view of rise in price the rate of sugar, may I know whether Government would reduce the quantity of sugar to be exported?

Shri A. P. Jain: Government want to encourage as much export as they possibly can, consistent with the maintenance of internal supplies.

Shri Heda: Apart from the rise due to this excise duty, may I know whether Government have noticed that even in a city like Hyderabad which is situated within the surplus area, there is normally in a period of two to three months a good rise in the prices, and if so, what steps are they taking to curb this uncalled for rise in prices?

Shri A. P. Jain: In fact, Hyderabad is not a surplus area. The whole of South is a deficit area and it receives about one lakh tons of sugar from the North. There was some difficulty about movement, that difficulty is now being overcome. We are constantly watching the price movement and we propose to regulate it by adjusting our releases. Apart from that, as my colleague the Deputy Minister has stated, the Reserve Bank has applied curb on advances against sugar owned by the traders.

Shri Mohiuddin: The hon. Minister has stated that the Reserve Bank has asked that the margin should be increased. Is it a fact that about 40 per cent of the production of sugar is at the disposal of the Government and this sugar stock is not being released?

Shri A. P. Jain: The entire sugar is at the disposal of the Government. It is only after Government issues a release order that sugar can be sold in the market. And we regulate the releases in such a manner that a regular supply is guaranteed all over the year.

Shri A. M. Thomas: I may also add that a special release of the order of 1.64 lakhs of tons has been made on the 29th of May, over and above the ordinary release.

An Hon. Member: In Hyderabad.

हिन्दी टेलीप्रिन्टर

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* १६७ { डा० राम सुभग सिंह
श्री नवल प्रभाकर

क्या परिवहन तथा संचार मंत्री यह अताने की कृपा करेंगे कि :

(क) क्या सरकार का हिन्दी के समाचार पत्रों को हिन्दी में समाचार भेजने के लिये हिन्दी टेलीप्रिन्टरों के प्रयोग को प्रोत्साहन देने के लिये कोई कार्यवाही करने का विचार है, और

(ख) यदि नहीं, तो इस के क्या कारण हैं ?

परिवहन तथा संचार मंत्रालय से राज्य-मंत्री (श्री राज बहादुर) : (क) जी हाँ ।

(ख) यह प्रश्न नहीं उठता ।

डा० राम सुभग सिंह : अंग्रेजी टेली-प्रिन्टर की तुलना में हिन्दी टेलीप्रिन्टर की गति करीब आधी के बराबर है । मैं जानना चाहता हूँ कि क्या जो रेट है उस को भी आधा कर दिया जायगा ?

श्री राज बहादुर : रेट जो है वह तो शब्दों की गिनती के ऊपर निर्धारित किया जाता है और मैं समझता हूँ कि स्पेड के ऊपर वह निर्धारित नहीं किया जाता है ।

श्री स० ला० द्विवेदी : क्या मंत्री महोदय को मालूम है कि हिन्दी टेलीप्रिन्टर्स की व्यवस्था न होने के कारण जो देश में हिन्दी के दैनिक पत्र हैं उन को अंग्रेजी के टेली-प्रिन्टर्स में प्राप्त समाचारों का अनुवाद करना पड़ता है और इस कारण से जो समाचार हैं वे उतने सही और जल्दी नहीं पहुँच पाते

जितनी जल्दी उन्हें पहुँचना चाहिये । ऐसी सूरत में क्या हिन्दी के टेलीप्रिन्टर्स की सुविधायें सीधे बढ़ाने का प्रयत्न किया जायगा ?

श्री राज बहादुर : यथाशीघ्र इस की व्यवस्था की जाती है । माननीय सदस्य को ज्ञात होगा कि हैदराबाद में पहले पहल हम ने एक अंग्रेजी टेलीप्रिन्टर को कनवर्ट कर के हिन्दी में इस्तेमाल किया था । तब से इस बात की कोशिश हो रही है कि ऐसा टेलीप्रिन्टर बन जाय जिस में हिन्दी के सारे अक्षर और अक समा सके और उस के लिये एक्सपेरिमेंट्स हो रहे हैं । साथ ही एजुकेशन मिनिस्ट्री द्वारा की-बोर्ड भी तय होना है ।

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : आगे या पाछे अनुवाद तो करना ही पड़ेगा ।

डा० राम सुभग सिंह : इस टेलीप्रिन्टर में तो इसी तरह से मैसेजिन दिये जाते हैं ।

National Formulary Committee

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* 168. { Shri V. P. Nayar:
Shri Easwara Iyer:

Will the Minister of Health be pleased to state

(a) whether the National Formulary Committee constituted by Government of India have completed its work, and

(b) whether the list proposed will include only the drugs and formula tions used in Allopathy?

The Minister of Health (Shri Karmarkar): (a) The work has not yet been completed

(b) Yes

Shri V. P. Nayar: May I know when we can expect the publication of the Indian formulary?

Shri Karmarkar: We are expecting the conclusion of the labours of the committee within about four months from now

Shri V. P. Nayar: May I know whether there were any special reasons why Government thought it desirable or necessary only to have lists of the formulations in Allopathy, leaving Ayurveda and other indigenous systems alone?

Shri Karmarkar: In the first instance we took up Allopathy, because there we found that there were a number of patent and other drugs which were being imported into India unnecessarily. Therefore, the National Formulary Committee was entrusted with the work of preparing a national formulary containing the list of certain essential combinations which only should be allowed to be imported or manufactured in the country.

Shri V. P. Nayar: The Minister has stated that some drugs of foreign origin are being imported unnecessarily. Do we take it that Government will wait, for the ban on such drugs, until the lists are published, or whether in view of the fact that they have been found to be unnecessary, steps will be taken now itself to prohibit their imports?

Shri Karmarkar: That is in line with the complaint which my hon friend made the other day in the course of the debate on influenza. Certain people are unnecessarily interested in them by advertisements and the like, and so we have thought of going into the question as to which would be the essential medicines which would either have to be imported or to be manufactured in the country, so that the normal customer, as my hon friend always desires, should not be deluded into something which is not desirable.

Transport Facilities for despatch of Manganese Ore

*169. **Shri D. V. Rao:** Will the Minister of Railways be pleased to state

(a) whether manganese mine owners and workers' unions have sent representations requesting for provision of transport facilities for despatch

of manganese ore accumulated at railway sidings, and

(b) the action taken by Government?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes

(b) As a result of representations received from the Mine owners and workers from Garividi and Chipurupalli areas, arrangements for movement of traffic in manganese ore from these areas to Vizagapatnam port have already been made to the maximum extent feasible consistent with the existing rail as well as port capacity.

Shri D. V. Rao: May I know the pit-head stock at the beginning of June, 1957, and how much of it was transported since then, that is, from the beginning of last month?

Shri Shahnawaz Khan: The quota for export of manganese ore from Visakhapatnam is fixed at 150 wagons per month, and that full quota has been exported.

Shrimati Tarkeshwari Sinha: May I know the quantity that was lying accumulated at the sidings of the railways during 1956-57, and also near the mines? May I also know how much of that stock has been removed, and how much is still lying accumulated?

Shri Shahnawaz Khan: I am not aware of the stocks lying accumulated at the mines.

Shrimati Tarkeshwari Sinha: What about the stock in the railway sidings?

Shri Shahnawaz Khan: I have not got that information with me.

Shri T. B. Vittal Rao: May I know whether representations have been submitted by the workers' unions to Government saying that the mines are being closed, because the pit-head stocks are very heavy, and the railways are unable to transport them?

Shri Shahnawaz Khan: As I have stated already, a representation was received from workers of Garividi